

**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfers & postings are being made in Official exigency with immediate effect :

S. N.	Name & Emp. Code of the Official	From	To
1.	Hira Lal Sharma EC: 90365	Desg: Peon Role: Orderly Posting: In the Court previously Presided over by Ms. Nivedita Anil Sharma, Ld. District Judge (Commercial) Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Nivedita Anil Sharma, Ld. Principal Judge, Family Courts Distt: North Rohini (On diverted capacity)
2.	Manju Pandey EC : 92089/10066111	Desg: Peon Role: Peon Posting: Ld. CMM Office Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chhaya Tyagi, Ld. MM (NI Act) Digital Court-02 Distt: West THC
3.	Aman Gaur EC : 96783545	Desg: Peon Role: Peon Posting: Office Pool, Admin-III Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin Branch Distt: South-East Saket

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

*Girish Kathpalia*  
11:06:55 PM  
20-8-22

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

No. 64437-467 /ADMIN-III/Central/P&T/2022

Dated, Delhi the.....20 AUG 2022

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge, Central/West/South-East/Shahdara, Delhi.
2. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
3. The Officers Concerned.
4. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central/West/South-East/Shahdara, Delhi
5. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central/West/South-East/Shahdara, Delhi
6. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
8. Dealing Officials, Accounts Branch, Central/West/South-East/Shahdara, Delhi.
9. The Officials concerned.
10. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
11. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

*Balbir Singh*  
Administrative Officer (J) 20/8/22

O/o PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

